



☎:General:0471-2312910,2318153,2318154,2318155Chairman:2318150MemberSecretary:2318151
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KERALASTATEPOLLUTIONCONTROLBOARD

PattomP.O., Thiruvananthapuram– 695004

PCB/HO/HOW/RULES9/7/2019

Dated: 28/05/2021

ERRATUM

Sub:-Distance criteria for new petrol pumps- final-Reg

Ref:- Circular of even no. dated 21/04/2021(Copy enclosed)

This is to inform that in para (2) of the circular under reference, the date of circular is wrongly mentioned as follows:

“For Integrated Consent to Establish applications received by the Board after 04.02.2021, circulars dated 04.02.2020 is applicable”.

The said sentence is hereby corrected and may be read as follows:

“For Integrated Consent to Establish applications received by the Board after 04.02.2021, circular dated **04.02.2021** is applicable”.

-sd-

Encl: As above

CHAIRMAN

To :

To

1. The Chief Environmental Engineer, Regional Office
Trivandrum/Ernakulam/Kozhikode
2. The Senior Environmental Engineer
Environmental Surveillance Centre, Eloor
3. The Environmental Engineer, District Office
Trivandrum/Kollam/Alappuzha/Pathanamthitta/Kottayam/Ernakulam-1/Ernakulam-2/Idukki/Thrissur/Palakkad/Malappuram/Kozhikode/Kannur/ Wayanad/ Kasargode

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1. All Technical Staff
2. IT Cell(for uploading in Boards website)
3. CA to CHN and MS

Forwarded/By Order

Senior Environmental Engineer-3



KERALA STATE POLLUTION CONTROL BOARD
കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram – 695 004
പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004

PCB/HO/ HOW/RULES9/7/2019

Dated: 21/04/2021

CIRCULAR

Sub: - Distance criteria for new petrol pumps - final – reg

- Ref: - 1. Office Memorandum of CPCB no B-13011/1/2019-20/AQM 10814 dated 07/01/2020
2. Circular of even no. dated 24/02/2020 and 18/08/2020
3. Office Memorandum no. B-13011/1/2020-21/AQM dated 29/01/2021 from CPCB
4. Circular of even no. dated 04/02/2021.

In compliance with CPCB guidelines referred (1), Board had issued circular regarding distance criteria for new petrol pumps, vide reference (2) as follows. “New retail outlets shall not be located within a radial distance of 50 m (from fill point/dispensing units/vent pipe whichever is nearest) from schools, hospitals (10 beds and above) and residential buildings and in no case the distance between new retail outlet from schools, hospitals (10 beds and above) and residential area shall be less than 30 m. If any requisite license other than PCB license is obtained by the applicant prior to 24/02/2020, the previous siting criteria, ie, 3 m shall be applicable”.

Meanwhile, based on clarification received from CPCB vide reference (3), Board also followed that the new siting criteria will not apply to those cases where PESO prior clearance/initial approval has been obtained and subsequently construction has been started by the OMC before 07/01/2020.

However, in view of the confusions that arouse, in terms of, date of implementation of new siting criteria, clearances/approval to be considered etc, while processing the consent applications, the following clarification is issued.

1. **For Integrated Consent to Establish applications received by the Board on or before 04/02/2021, circulars dated 24/02/2020 & 18/08/2020 are applicable.**

In such cases, if the applicant produces any of the license/clearance obtained prior to 24/02/2020, from the concerned Departments/Authorities, their applications shall be considered with distance criteria of 3 metres.

2. **For Integrated Consent to Establish applications received by the Board after 04/02/2021, circulars dated 04/02/2020 is applicable.**

In such cases, new siting criteria will be applicable except for those cases where PESO prior clearance/initial approval has been obtained and subsequently construction has been started by the OMC before 07/01/2020.

The consent applications shall be processed and the pending applications shall be disposed as per the above.

**Sd/-
CHAIRMAN**

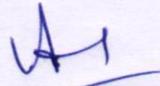
To

1. The Chief Environmental Engineer, Regional Office
Trivandrum/Ernakulam/Kozhikode
2. The Senior Environmental Engineer
Environmental Surveillance Centre, Eloor
3. The Environmental Engineer, District Office
Trivandrum/ Kollam/ Alappuzha/ Pathanamthitta/ Kottayam/ Ernakulam-1/ Ernakulam-2/
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SENIOR ENVIRONMENTAL ENGINEER - 3